

OFFICE OF THE DISTRICT & SESSIONS JUDGE, JALANDHAR
OFFICE ORDER

In continuation with this Office Endst. No. 4101-08 G/JRK dated 31.03.2020 and Hon'ble High Court of Punjab & Haryana at Chandigarh order dated 01.04.2020 passed in CRM No. 11952 of 2020, the detail of telephone numbers in respect of this Sessions Division is as under: -

Sr. No.	Name of the Official	Designation	Mobile No.
1.	Sh. Gurinder Singh	Superintendent	7009989102
2.	Sh. Chirag Thakur	DSA	9876422388
3.	Sh. Akashdeep Singh	System Officer	9463656918

Official email ID in respect of this Sessions Division is dsj.jalandhar@aij.gov.in.

Concerned official to display this order on website of this Office instead of list of CJM/ duty magistrate in this reference already displayed on website of this Office for information of General public and all concerned.

Sd/-
District & Sessions Judge
Jalandhar

Endst. No.Spl.1

Dated 10.04.2020

System Officer/ Incharge, JSC, Room/ Concerned official/s to note for strict compliance.

Copy is forwarded through email to the following for information and necessary action: -

1. The Registrar General, Punjab & Haryana High Court, Chandigarh.
2. All the Judicial officers of Sessions Division Jalandhar including Secretary, DLSA, Jalandhar.
3. The Deputy Commissioner Jalandhar.
4. The Commissioner of Police Jalandhar.
5. The SSP (Rural), Jalandhar.
6. The Superintendent, Central Jail, Kapurthala,
7. The District Attorney, Jalandhar.
8. The President/ Secretary, District Bar Association, Jalandhar, Nakodar & Phillaur.

Sd/-
District & Sessions Judge
Jalandhar